

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 3104
ANSWERED ON 21/12/2023

SOLAR POWER FOR EVERY HOUSEHOLD

3104 SHRI D.K. SURESH

Will the Minister of New and Renewable Energy be pleased to state:

- (a) whether the Government has any proposal to provide solar power to households in the country and if so, the details thereof;
- (b) whether the Government has set any timeframe to ensure solar power for every household in the country and if so, the details thereof; and
- (c) the details of total funds allocated for implementation of the said scheme?

ANSWER

THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER

(SHRI R.K. SINGH)

(a) to (c) The Ministry of New and Renewable Energy (MNRE) launched Rooftop Solar Programme Phase-II on 08.03.2019 with an objective to achieve 40 GW of rooftop solar (RTS). The Programme envisages installation of 4,000 MW of RTS capacity in the residential sector by providing Central Financial Assistance (CFA). The CFA admissible for general category states is Rs. 14588/kW for first 3 kW RTS capacity and Rs. 7294/kW for RTS capacity beyond 3 kW and up to 10 kW. For special category states (North-eastern states including Sikkim, Uttarakhand, Himachal Pradesh, UT of Jammu & Kashmir, Ladakh, Lakshadweep, and Andaman & Nicobar Islands), the admissible CFA is Rs. 17662/kW for first 3 kW RTS capacity and Rs. 8831/kW for RTS capacity beyond 3 kW and up to 10 kW. The Resident Welfare Associations/ Group Housing Societies (RWA/GHS) are also eligible to avail CFA for RTS installation in common facilities, up to a maximum of 500 kW capacity. The CFA admissible for RWA/GHS is Rs. 7294/kW in general category states and Rs. 8831/kW in special category states.

The details of installed capacity State/UT- wise under the Grid connected Solar Rooftop Programme is attached as **Annexure-I**. The Financial outlay of the Phase-II Rooftop Solar (RTS) programme is Rs.11,814 Crore which includes Rs.6,600 Crore of CFA and Rs.4,985 Crore of incentives to the Distribution Companies. The Programme has been extended till 31.03.2026 without change in the financial outlay initially approved for the Programme.

Annexure-I

Annexure referred in reply to part-(a) to (c) of Lok Sabha unstarred question no. 3104 to be answered on 21.12.2023.

Cumulative installed capacity under the Grid connected Solar Rooftop Programme as on 30.11.2023 is mentioned in table below:

S.N.	State/UT	Capacity installed under subsidy scheme of Phase-II Programme (MW)	Cumulative capacity installed in overall Sector (MW)
1	Andaman & Nicobar	0.00	4.20
2	Andhra Pradesh	5.03	190.96
3	Arunachal Pradesh	0.00	0.22
4	Assam	0.63	41.48
5	Bihar	7.13	59.02
6	Chandigarh	9.31	58.37
7	Chhattisgarh	4.08	71.65
8	DNH&DD	0.00	0.39
9	Goa	1.98	37.24
10	Gujarat	1956.85	3174.04
11	Haryana	46.06	518.49
12	Himachal Pradesh	2.77	18.55
13	J&K	12.86	34.94
14	Jharkhand	0.56	64.54
15	Karnataka	3.14	497.37
16	Kerala	210.92	591.17
17	Ladakh	0.00	0.00
18	Lakshadweep	0.00	0.00
19	Madhya Pradesh	44.85	316.51
20	Maharashtra	117.21	1852.22
21	Manipur	0.33	5.09
22	Meghalaya	0.00	0.21
23	Mizoram	0.59	1.91
24	Nagaland	0.00	0.10
25	NCT of Delhi	5.62	231.68
26	Odisha	1.50	41.91
27	Puducherry	0.30	42.28
28	Punjab	30.73	308.58
29	Rajasthan	67.05	1067.25
30	Sikkim	0.00	2.67
31	Tamil Nadu	10.51	489.32
32	Telangana	37.13	367.18
33	Tripura	0.03	4.78
34	Uttarakhand	10.22	69.12
35	Uttar Pradesh	63.76	175.95
36	West Bengal	0.00	67.13
Total	36 STATES/UTs	2651.10	10406.51